

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition No.132/TT/2015

Date: 1.9.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited (PGCIL),
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Asset I: Balance portion of 400 kV D/C KodarmaGaya T/L CKT-II including multi circuit portion, Asset II: Balance portion of 400 kV D/C Kodarma-Gaya T/L CKT-I including multi circuit, and Asset III: 400 kV D/C Bokaro TPS Extension- Kodarma TPS Line and PLCC Equipment for Kodarma TPS- Bokaro TPS line associated with Supplementary Transmission System under DVC and Maithon Right Bank Project in Eastern Region for tariff block 2014-19

Sir,

I am directed to refer to the Commission's order dated 6.7.2015 in the above said petition, and to say that the information sought therein has still not been filed. It is requested that the same may kindly be furnished immediately, and not later than 21.9.2015, failing which the petition will be put up before the Commission for taking further view on the matter on the basis of available information.

Yours faithfully,

Sd/-
(Dr. P.K Sinha)
Assistant Chief (Legal)